

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW.
BENCH LUCKNOW.

Original Application No.14/2004.
this the day of 26.2.2004.

HON'BLE SHRI S.P. ARYA, MEMBER (A).
HON'BLE SHRI M.L. SAHNI, MEMBER (J).

Sachin Srivastava, aged about 21 years son of
Raghubar Prasad Srivastava R/o H.No. 78/30, New
Ganeshganj, Lucknow.

... Applicant.

By Advocate:- Sri R.S.Gupta.

Versus.

Union fo India through the Secretary, Department
of Post, Dak Bhawan, New Delhi.

2. Chief Post Master General, U.P., Lucknow.

3. Assistant Superintendent of Post Office
(South), Lucknow.

... Respondents.

By Advocate:-Sri G.K. Singh.

O R D E R (ORAL)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The applicant has sought for a direction
to the respondents to consider his regularization
in EDA/GDS cadre. We find that the representation
is already pending, End of justice would be met if
direction be issued to respondent no.2 to decide
the representation of the applicant in accordance
with the ~~existing~~ rules, procedure and
instructions in vogue in the department and

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communicate the applicant within a period of 4 months from the date of communication of this order.

2. The O.A. is disposed of accordingly. No costs.

MEMBER (J).

MEMBER (A).

Dated:-26.2.2004.
Lucknow.
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